

(26)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: Aneesha Dutta & Anr.  
V/s.  
Executive Recruiters Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Santosh Paul adw Ms. Chaitrika Padki i/b Vidhii Partners	Counsel, Adv. for Petitioners.	<u>Chaitrika</u>

## ORDER

CA 19/2017 in TCP 92/397-398/NCLT/MB/MAH/2015

By order of the Bench and as per the convenience of the parties, list this matter on 2.1.2018.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

M. K. SHRAWAT  
Member (Judicial)